

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.11.2019 (FRIDAY)**

**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr. <b>With</b>	Manjit Singh	Kaustubh Shukla (R1)
2.	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	Sarojanand Jha, Palash, Bipin K. Dwivedi
3.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	

**For Hearing**

4.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
5.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. <b>With</b>	Naman Jhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11
6.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. <b>With</b>	NamanJhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8
7.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors <b>With</b>	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora- R6
8.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora- R6
9.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors  <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7

10.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. <b>With</b>	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
11.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
12.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

**02:00 PM**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan Anant A. Pavgi
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**After the Above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) & Hon'ble Mr. Balvinder Singh, Member (Technical)).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde-R2

**For Hearing (Part Heard)**

2.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs ) <b>With</b>	Vivek Holla	Nikhil Nayyar
3.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-  
**Registrar**